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Not only construction works, but even routine works are also given to the private contractors.

DR. RAJA RAMANNA; I don't t. 'iink there is anything wrong in givx ing these to the private contractors, if the work can be done fast and cheaply as long as security *is* pra-' parly looked after.

National River Authority to clean UP river waters

*362. DR. NARREDDY THULASI REDDY: Will the Minister of ENVI-RONMENT AND FORESTS be pleased to state:

(a) whether Government are con templating any proposal to constitute a National River Authority to clean up river water all over the country;

(b) if so, the details thereof; and

fc) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) A concept paper. for a National *[* River Action Plan ha_s been prepared. -...

(b) The Plan broadly outlines the A'arious components such as scope, functions, organisational framework, modalities of implementation, etc.

(c) Does not arise,

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DR. NARREDDY THULASI RED DY; The water in mogt of the Indian divers is contaminated. It is not suitable for drinking purposes. The »flora and fauna, especially fish, are decreasing gradually. The main rea son for this is the industrial effluent released into the rivers. So, I would vlike to know from the hon. Minister whether the Government is prepared Т close the industries on the to river banks which release pollutant efflu ents and disagree to the setting up of effluent treatment plants. •.

SHRI SURESH KALMADI; Sir, again Mrs. Maneka Gandhi is miss- >

ing. Continuously she is not here during the Question Hour.

MR. CHAIRMAN: The Cabinet Mi nister is here. (Interruptions) This is not important. Let us proceed with the work.

डा० रत्नाकर पाण्डेयः स्टेट मिनिस्टर पर्संनल एक्सप्लेनेशन देने के लिए हाउस में ग्राती हैं... (व्यवधान)

श्वी सभापनि : अर्गपतो अपना जवाब दीजिए ।... (व्यवधःन)

SHRI NILAMANI ROUTRAY-There is no doubt that these industries...

SHRIMATI JAYANTHI NATAKA-JAN; Let the Prime Minister tel-us—. (Interruptions)

SHRI NILAMANI ROUTRAY: There is no doubt that these iridust-ries are polluting..

डा॰ रत्नाकर पाण्डेयः मंत्री महोदयाः क्यों नहीं ग्रातीं प्रधान मंत्री जी बताइये ... (व्यवधान)

श्री सभापति: ग्राप तो भ्रापता जवाब दीजिए (ध्यवधान)

डा० रत्नाकर पाण्डेयः केवल स्पण्टी-करण देने के लिए ब्राती हैं।...(व्यवधान)

श्री सभापतिः श्रम्प सब बहुत् ही सीनियर मेम्बर हैं ग्रीर ग्राप जानते हैं कि दोनों का ग्राना जरूरी नहीं होता हैं। कभी भी जरूरी होता है। ग्रव कबिनेट मिनिस्टर मौजूद हैं, किस्सा खत्म हो गया।

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया : सभापति महोदय, कुछ दिनों से ग्रंखवारों . में छप रहा था कि एनवायरनमेंट मिटिस्ट्री के कुछ विभाग मेनका गांधी को दिए . हैं ग्रार कुछ विभाग कैबिनेट मिनिस्टर के पास हैं ग्रीर उनकी (व्यवधान)

अ**ी सभापति :** श्रोवरश्राल जिम्मे-दारी कैविनेट मिनिस्टर की हैंती है श्रौर केविनेट मिनिस्टर जवाब दे रहे हैं।...(व्यवधान) SHRI SURESH KALMADI: Can the Minister answer the questions which relate to hter. *(Interruptions)* Ths is a disrespect to Parliament. After repeatedly raising it in Parliament, she has not come to the House. (Interruptions)

डा. रत्नाकर पाण्डेयः जवाव देने के लिए राज्य मंत्री महोदया क्यों नहीं प्राती हैं !..(व्यवधान)

श्री जोश देशाई: संग्टीकरण देने के लिए श्राती हैं लेकिन ⊓वाब देने के लिए नहीं …(क्यवधान)

श्री सभापति : देखिए, जिाता मैंने परमिट किथा है वही रेकार्ड पर जाएगा ग्रीर बाकी कुछ नहीं ाएगा... (स्ववधान) (व्यवनान) ग्राप झाड़े को छोडिए, यह क्वश्चन ग्रावर हैं, झाड़े का चंडा नहीं है, चलिए ।... (स्थवजान)

SHRI NILAMANI ROUTRAY No doubt there are certain irregularities.

, श्री सुरेन्द्र सिंहः*

श्री सभापति : पर यह सवाल जो है एनवायरनमेंट पर है, इसको चलने दो ।... (ब्यवधान)

डा. रत्नाकर पाण्डेय:*

श्री सभापति : में एक वात बिल्कुल साफ करदू कि ाहां तक कबिनेट मिनिस्ट और मिनिस्टर धाँफ स्टेट का संबंध रहता है बहां पर यह डिवीजन फाँर कनवो-निएंस हो जाता है। कबिनेट मिनिस्टर हमेशा पूरे औवर धाँल चार्ज में रहता है, औवर धाँल जिम्मदारों रहती है। किस्सा खतम हो गया। डा० अप्तरार ग्रहमद खान* :

SHRI SURESH KALMADI: *

डा० रनाका पण्डिय :

DR. G. VIJAYA MOHAN REDDY: SHRIMATI MARGARET ALVA; "

डा (नॉकर पण्डिय *

श्रीसभापति: श्राको इस सवाल में दिलचरपा नहीं है कि क्यों नदिशां श्रमुद्ध को ाारहो हैं। इस श्रोपको दिलचरपो नहीं हैं ?

SHRI YASHWANT SINHA: We are raising questions which are of tremendous public importance. Let it not be wasted like this. We have wasted a lot of time in this House. It is totally *(Interruptions)...* Mr. Jagesh Desai, you are a senior Member, don't do it. You cannot waste Question Hour like this. This cannot be allowed.

श्री राम नरेश यादव *

अर्थे सभापति : अर्थेष भी चीफ मिनिस्टर रह चुके हो, ानते हो, फिर ये सवाल उठा हे हो।

SHRI VISHWANATH PRATAP ^ SINGH: Sir, the Cabinet Minister fca entitled to answer all the questions of his Department.

SHRI SURESH KALMADI: -'

SHRI A. G. KULKARNI: This is not proper; to identify one Minister., and to criticise is also not proper. You ** have to control the House. You said that the Cabinet Minister is quite enough to reply to the questions. I am very sorry that a lady Minister is being unnecessarily harassed.. (Inter-_, ruptions)...

MR. CHAIRMAN: I have already said, nothing is going on record. Anything being spoken without my permission will not go on record.

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SHRI DIPEN GHOSH: Mr. Chairman, Sir, there is a rule and procedure of the House. A Cabinet Minister is entitled to answer questions of his Department.

MR. CHAIRMAN: I have said it.

SHRI DIPEN GHOSH: You con. frril the House... (Interruptions)... We have a right to hear the Minister ... (Interruptions)...

SHRI A. G. KULKARNI: It is your duty to protect the Member... (Inter, ruptions).

श्री सभापति जो भा बोला गया है, मंने पहले हा कह दिया है कि बह ररेकाई तहां 11 रहा है ग्रांर बिल्कुल संख्या बाक्ष है कि कडिनेट मिनक्टर ग्रांने विषय के कमाम ...

He can reply to all the questions relating to his Department. The question is whether the Minister of State should be there; this has never arisen. I have a ministerial experience of about 20 years and I know the procedure. The procedure is absolutely clear. If you have any special liking or anything... but please for God's sake don't disturb the Question Hour. Let us proceed with such an important question on pollution of rivers. Let us take that (Interruptions)... I want to make it very clear that the Minister of State need not be present. That is clear. The law is clear. The xoles are clear and the experience is there.

Interruptions) द्वाप क्योंबिना वजह वक्त जाया कर रहे हैं। मिनिस्टर भो जवाब दे सकता है या मिनिस्टर धौफ स्टेट दे सकता है। उस में कोई दिक्कत हो नहीं है। ऐसो बात कभो उठा हो नहीं। इस हाउस को ट्रेडाशन हो नहीं रहो कि इस तरह के गैर-जरुरो मसलो पर वक्त जाया किया जाए।

SHRI NILAMANI **ROUTRAY: Sir**, there is no doubt that certain indus-

tries on the banks of rivers are greatly polluting the river waters and for that, the hon. Member has suggested we should close down all these industries. That will not be possible. Instead of closing them down we are trying to control the discharges from the various industries and for that, we have also taken various steps. *(Interruptions)*.

SHRI NILAMANI ROUTRAY: The

श्री सभापतिः श्राप जानते हैं, वह चोफ मिनिस्टर थे, श्राज से 25 वर्ष पहले ।

steps taken by the Government to control pollution include the following: —

(i) Emission standards have been prescribed;

(ii) Air and water quality standards have been evolved; (*Interruptions*).

SHRI JAGESH DESAI: It is already there in the statement. Why take unnecessarily the time of the Heuse? (*Interruptions*),

SHRI NILAMANI ROUTRAY. A network of 160 big works and 400 water quality monitoring stations have been set up. National standards for the exhaust from automobiles have been laid down. Air pollution control areas have been notified. Environmental guidelines have been evolved for setting up industries.

MR. CHAIRMAN: You talk only about rivers. Water pollution and air pollution, we can leave for the time being. *(Interruptions)* The question is about rivers.

SHRI NILAMANI ROUTRAY: Sir, instead of closing down industries, we are doing our best by calling upon the industries to control the discharge into the water and for that they have been asked to set up pollution treatment centres. 11

DR. NARREDDY THULASI RED-

DY. Sir (it is said that the green cover in Krishna river basin is much below the desired level of 33. 3 per cent. What measure the Government is contemplating to rectify this?

SHRI NILAMANI ROUTRAY: Sir, there is a proposal for a National River Action Scheme and in that the Krishna river also comes in so far as pollution from that river is concerned and about the green belt that has to be preserved. So when we take up this action plan, we will take into consideration all the major rivers of India.

SHRI A. G. KULKARNI: Sir. when the Minister refers to the Krishna river particularly myself, when Mr. Ansari was the Minister of Environment and Forests, I had complained that a cooperative sugar factory at Sangli is letting in the wastes. There is a distillery which discharges wastes in the Krishna river. Because of that, there are a large number of deaths among the children because of jaundice. When I complained, a team was sent from here. Ultimately, I do not want to allege anything. A team was sent. The State Government made enquiries. The reports records are there. Municipal are there How many death_s took place because of the pollution, in and out of rainy season, of the Krishna river, which is the only water source there, by the distil-laries? Through you, I would also like to tell the Prime Minister. Because political pressure is built up, the Government cannot take any action. I want to know whether you will assure me that action will be taken and the lives of children will be saved by preventing the pollution of the Krishna.

SHRI NILAMANI ROUTRAY: I was not aware of all these problems. Since an hon. Member of the status of Mr. Kulftarni has raised the point in this House, I would certainly discuss •the matter with him, I would take details and let him know whatever is possible of being done. श्री चतुरानन मिथा सभार्ताः महोदय ,जा नदो भारत सरकार की ग्रप्तो देख-रेख में है - दामोदर वेलो कारपोरेशत गवर्नमैंट श्राफ इंडिया के ग्रंडर में है और दामोदर नदा उस क्षेत्र से जाती है, जहां श्रादिवासियों को बहुत बड़ी तादाद है और वहां पर सट्रल गवर्नमैंट के ही कारखाने के डाप् पाल्यूशन होता है । जो सेंट्रल गवर्नमैंट की कारखाना है ... (व्यवधान)

श्री समापति: ब्ररें भाई, ब्राप बाहर लौबा में बात करें। isotn you and Mr. Ghosh* can go to the lobby. Do not disturb Mr. Chaturanan Mishra.

SHRI CHATURANAN MISHRA: I do not know how the Opposition is moving from Maneka to Morarji/

SHRI A. G. KULKARNI: He is abusing me. What can I do?

MR. CHAIRMAN: But how did Morarji come in?

SHRI A. G. KULKARNI: There was a fight between Indira Gandhi and Morarji. That is where we stand.

MR. CHAIRMAN: I do not know. जरासमझ के वाहर हैं इन लगों के झगडे । श्राप क्वेश्चन कीजिए ।

श्री चतुरानन सिथाः अध्यक्ष महोदया, मैं कह रहा था कि जो नदो भारत सरकार की ग्रापनो देख-रेख में है। मैं दामोदर वली का जिक कर रहा था कि दामोदर वैली कारपोरेशन गवर्नमैंट के ग्रंडर है जो ग्रादिवासियों के क्षत मे जातो है

श्वी सभापति ; वह तो ग्रापने कह दिया है]

भी **चतुरानन मिथ**ः कह दिया था लकिन बोच में मैनका-मोरारजो देसाई.... अधीसमापतिः कम से कम चतुरातन मिश्र का मनका के चक्कर में नहीं पड़नाचाहिए।

िश्वी चतुरानन मिश्राः मैंने सोचा कि दोनों धार नदा में डूब जायेंगे तो फिर यह हाऊ स कैसे चलेगा?

ें श्रीसगापति वह कौन साकारखाना है जो दानोदर वलों में पाल्यूक्षन कर रहा है, उसको पूठ जोजिए ?

श्री चतुरानन भिन्न : और वहीं पर केखोब सरकार के ही कारखाने हैं जो पान्यूया कर रहे हैं। ऐसा स्थिति में हमारे संत्री महोदय क्या कार्रवाई करेंगे जिससे कि कम से कम श्रोदिवासियों का गुढ जेला पोने का जो मौलिक श्रीधकार, है, उसकी रक्षा को जा सके।

SHRI NILAMANI ROUTRAY:. Sir, from a general question, a particular question is raised.

MR.. CHAIRMAN: This is included. Drinking water is an important thing. Damodar Valley is important. Industries are there. And he is keen that Adivasis should get clear drinking water. There is nothing wrong with this supplementary.

SHRI NILAMANI ROUTRAY: So far as the Damodar river is concerned₁ we are aware of the fact that industries - and coal-mines are greatly polluting its water. For that something has to be done. The question today is about a national concept paper and on how to control all tnese rivers... *(. Interruptions)*.

SHRI CHATURANAN MISHRA: I do not want 'all these rivers'. My question is specific. What is going to do for the Damodar river?

SHRI CHATURANAN MISHRA: He says something has to.. be" done.. Where am I to go?

श्री सभापति ः श्राप पता लगा कर के बता दोजिएगा। MR. CHAIRMAN: He will let you know.

to Questions' '

SHRI CHATURANAN MISHRA: My question is specific whether he is going to look into the matter or not.

MR. CHAIRMAN: He will look into the matter.

SHRI NILAMANI ROUTRAY: We are, therefore, comtemplating to have a Central authority and in that, Damodar river is in our view and we will certainly take that into consideration.

SHRI CHATURANAN MISHRA: By what time?

MR. CHAIRMAN: As early as possible.

SHRIMATI MARGARET ALVA: Sir, the real problem arises because the licencing authority for these industries is one, the implementing authority of the guidelines issued by the Ministry of Environment is another and) in between Ithese rivers flow through areas which are controlled by various State Governments.. The whole problem is multiplicity of authorities and Ministries which control the whole question. I would, therefore, like to ask the hon. Minister in. what way he wouM be able to ensure greater co-ordination these various agencies themselves because he' says that there is no national authority Under his cforSsi-deration immediately. I want to know what-the alternative is for co-ordination and completition among these various ' agencies in controlling the pollution existing in the rivers of the country.

SHRI NILAMANI ROUTRAY: Sir, this concept paper for National River Authority aims at what exactly the hon. Member has put in detail. We know that there are several rivers in India. Major rivers have been, 14 which are polluting at various stretches. ... (Interruptions)... SHRIMATi MARGARET ALVA: Sir, the rivers are not polluting. The rivers are being polluted.

SHRI NILAMANI RAUTRAY: The discharge from industries and other things are also polluting the rivers. A Central Authority is absolutely necessary to take care of these rivers and to chalk out a programme for that and that also is under our active consideration. For that, money is also required and we are looking up to the Planning Commission tr see to it if our ideas can be translated into action in controlling this pollution.

SHRI SARADA MOHANTY: Sir, I want to know what the progress of Ganga Action Plan is so far.

SHRI NILAMANI ROUTRAY: Sir, under the Ganga Action Plan, 262 schemes are under execution. Out of these 262 schemes, in Bihar it is 35, in West Bengal it is 110 and in Uttar Pradesh it is 107. For all these schemes there is an allocation of Rs. 284 crores.

Out of these 262 projects, 152 have been completed and others are under way.

श्वी जगवीश प्रसाद माथुर: सभापति महोदय, प्रश्न मेरे साथा ने रख दिया है, उसका दूसरा हिस्सा पूछ लेता हं, गंगा प्लान का। गंगा के साथ जमुना भो मिलने के बाद गंगा बन जाता है, तो क्या जमुना को शुढ रखने के लिए भो कोई कार्यवाहो को जा रहा है। और जो आधका नेशनल रोवर आधारिटो है, क्या गंगा एक्शन प्लान इस आधारिटो के नांचे का जाएगा या अलग रहेगा।

श्रीचतुरानन मिश्चाः गंगी तो अधुद्ध हो हो नहीं सक्ती।

श्री सभापतिः चतुरानन जो, जब श्राप मंत्री बन तव जवाब दीजिएगा।

भी चतुरानन मिश्राः गंगं कभो ग्रज्जुढ हो ही नहीं सकतो । श्री सुरेन्द्रजोत सिंह अह्लुवाक्षिया : यह द्यामिक मान्यता की वात है कि गंगा कभो मैलो नहीं हो सकतो. गंगा बभो अशुद्ध नहीं हो सकतो।

भी चतुरानन मिश्र : लेकिन आप गंगाको अशुद्ध कहने लगे... (व्यवज्ञान)

श्री म्रटल िहारी वाजपयी : कलयुग ' में गंगा ग्रमुख हो सकता है।

श्री चतुरानन भिश्राः गंगा हो अणुद्ध नहीं सकता है, बाका सब अणुद्ध हा सकता है । भारत का नियम है।

His question is very simple. There is already a plan under operation for cleaning the Ganga. There is an authority for that purpose. Will that authority come under this authority or will it remain separate?

	থা জন	योश ।	प्रसाद	माथ्र	ं श्रीमन,
मरा	संवाल	यह	है कि	जसना	नदो भी
गंगा	में मिर	नता	है तं।	ৰন্যঁয়	ससे धानो
को	साफ	कःग्ना	ંગો	इसमें	सम्मिलत
हे ?					

MR. CHAIRMAN: The Ganga Cleaning process does not! include cleaning the Jamuna; because it is the main tributary of the Ganga.

SHRI NILAMANI ROUTRAY: As I understand the honourable Member, he wants to know whether the Jamuna is also included in the Ganga Action Plan. So far it is not included. But it is the intention of the Ganga Authority to include the Jamuna river also because cleaning of the Ganga is not possible without cleaning the Jamuna. And then, it also depends upon funds.

National Sports Policy

*363. SHR1. &.. S. AHLUWALIA: Will the PRIME MINISTER be pleased to state: